

श्री बलराम सिंह : (देहरादून) : इस के लिए कोई आचार संहिता कायम की गई है या जो भी सपना देगा उसी का ऐडवटाइजमेंट शुरू कर देंगे।

Shri K. K. Shah: A Code of Conduct has already been prepared and has been approved.

श्री क० ना० तिवारी (बेतिया): क्या यह सही है कि समाचार पत्रों को इस कार्यालय ऐडवर्टाइजमेंट से बाटा होगा और इसीलिए यह अभी तक इन्ट्रोड्यूस नहीं किया गया है? यदि हाँ, तो अब इस संबंध में क्या विचार है और सरकार कौन सा कदम उठाने जा रही है?

Shri K. K. Shah: To what extent the newspapers will be affected is being considered and after the total impact is known, a decision will be taken.

Shri P. Venkatasubbaiah: The hon. Minister, while replying to the supplementary, said that there would be a thorough reorganization of the All India Radio. If that is so, may I know whether the Minister is aware of the fact that especially in rural programmes where agricultural production schemes are discussed, sufficient attention has not been given to educate the farmers in the modern types of agricultural production and, if that is so, may I know whether any effective steps will be taken when the Minister takes up the entire reorganisation of the All India Radio?

Shri K. K. Shah: Some steps have already been taken and others are under consideration.

Shri Chintaman Panigrahi: The question has already been answered by the hon. Minister to the Press three days ago in Bombay, knowing fully well that the question has been

set for answer here today. May I know how far is it in keeping with the rules of procedure of this House that he has already answered this question outside to the Press?

Mr. Speaker: Mr. Hem Barua:

Shri Hem Barua: The name 'All India Radio' was given by the alien rulers and this name 'All India Radio' is an anachronism in the context of our Independence. In view of that, may I know whether our Government propose to change the name of All India Radio to 'Radio India' as they have the world over?

Shri K. K. Shah: It is a suggestion for consideration.

Expansion of T.V.

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*57. **Dr. Karnal Singh:**

Shri C. C. Desai:

Will the Minister of Information and Broadcasting be pleased to state:

(a) whether proposals to expand the T.V. unit in Delhi and setting up of T.V. units at Bombay, Calcutta, Madras and Kanpur have been finalised;

(b) if so, the state of implementation thereof; and

(c) whether any foreign collaboration has been accepted by Government for the expansion of the television system in the country?

The Minister of Information and Broadcasting (Shri K. K. Shah): (a) Yes, Sir.

(b) The proposals to expand the TV Unit in Delhi and setting up of TV Units at Bombay, Calcutta, Madras and Kanpur have been finalised in the Draft Fourth Five Year Plan in consultation with the Planning Commission. Financial sanction has not yet been received.

(c) No foreign collaboration for the expansion of TV in India has so far been accepted. Messrs. Bharat

Electronics Ltd., were authorised by this Ministry to invite quotations, from foreign manufacturing organisations for collaboration in the manufacture of TV Studio and transmitter equipment in the country. Their proposals have been received and are under consideration.

Dr. Karni Singh: In view of the financial difficulties in front of our Government for the expansion of television facilities in the country, may I know whether the Government have, within the next few years, any plans to utilise the Early Bird and the Telstar providing the range of Indian television services?

Shri K. K. Shah: I will require notice for this.

Dr. Karni Singh: In view of the fact that television has been accepted in most parts of the developing countries as one of the best media for instruction and education, may I know whether television in our country will now receive the high priority that it had not received in the past?

Shri K. K. Shah: It is a question of resources; it must receive high priority.

Shri Swell: I would like to know whether Government's attention has been drawn to reports of the deleterious effects that television has on social life even in such advanced countries like America, and in view of the very hard financial position in which we are, would Government reconsider the entire proposal of expanding T.V. in the country?

Shri K. K. Shah: The expansion of TV should be expedited because it can be utilised for social and other purposes and for educating the people. As regards the other part of the question, the point that the social life in this country should not be affected adversely will be borne in mind.

श्री रजवीर सिंह : जिस रफ्तार से टी० बी० सिस्टम अपने देश में चल रहा है, इस रफ्तार से कितने सालों में देशों में पहुंच सकेगा और खास तौर से गरीब लोग टी० बी० सिस्टम से कितने दिनों में फायदा उठा सकेंगे ।

डा० करबी सिंह : अगर कांग्रेस गवर्नमेंट रही तो ।

Shri S. M. Banerjee: From the answer of the hon. Minister it appears that the financial sanction has not yet been given. I would like to know whether these units at Bombay, Calcutta, Madras and Kanpur will be set up during the Fourth Plan and, if not, in which Plan.

Shri K. K. Shah: Every effort will be made to see that they are completed in the Fourth Plan.

Shri Gadilingana Gowd: May I know why Hyderabad is excluded from the proposal for expansion of TV?

Shri K. K. Shah: The major cities will be taken up first. It is a question also of earning a little revenue. As and when we get more resources, we will certainly expand it.

Shri Liladhar Kotoki: In reply to part (c) of the question the hon. Minister has said that Government have invited applications for foreign collaboration. May I know whether it is not a fact that the CEERI at Pilani has developed indigenous know-how, and if so, why Government are going in for foreign collaboration and are not encouraging the expansion of indigenous know-how?

Shri K. K. Shah: The Pilani Institute has developed the know-how, and two Indian firms have purchased the know-how. They have already applied for licence and the question of issuing licence is under consideration. Therefore, my hon. friend need not have any fear that if know-how is available in this country we would

be going outside the country for that purpose.

Shri S. S. Kothari: May we know the likely cost of these new TV units in the various places, namely Bombay, Calcutta, Madras and Kanpur? What is the budgeted amount and what amount do we propose to spend thereon?

Shri K. K. Shah: The total cost will be Rs. 1.50 crores. If the hon. Member wants the break-up, I shall give the information on separate notice.

Shri H. N. Mukerjee: The hon. Minister has said that know-how was actually available in Pilani. In that case, may I know why it is that in spite of the availability of indigenous know-how we are going in for foreign collaboration which has latent dangers?

Shri K. K. Shah: Whatever know-how is available will be utilised, and for that purpose they have already applied for licence. But we do need know-how for certain purposes; and for that purpose, BEL have been requested.

Shri Jyotirmoy Basu: Will the hon. Minister tell us how much it is going to cost us in terms of foreign exchange?

Shri K. K. Shah: I would require separate notice.

Shri Hem Barua: In view of our foreign exchange difficulties and also in view of the fact that our present economy is in the doldrums, the Fourth Plan is going to be pruned. When that happens, are we to understand that the proposal to expand TV is going to be dropped?

Shri K. K. Shah: To the best of my knowledge, not.

Shri Baburao Patel: Is TV absolutely essential in a country where millions are starving? Can we not utilise the money for better purposes?

Shri K. K. Shah: If it is properly utilised, it may be a source of resources.

Shri K. Lakkappa: Is there any proposal to establish a TV unit at Bangalore in Mysore State?

Mr. Speaker: We cannot go into individual States now.

श्री तुलसीदास जाधव : अध्यक्ष महोदय, देश में दूसरी जरूरी चीजों की जरूरत है, उस के लिये फारेन-एक्सचेन्ज की कमी है, ऐसी चीजों के लिये फारेन एक्सचेन्ज खर्च करना कहां तक उचित है ?

Shri K. K. Shah: I have already replied to that question.

श्री नयू लिनये : आज बिहार, पूर्वी उत्तर प्रदेश और अन्य इलाकों में इतने बड़े पैमाने पर अकाल है और कुछ खोदने के लिये मशीनें नहीं दी जा सकी हैं, उसी तरह से पम्पिंग सैट्स का घोर अभाव है, तो क्या मंत्री महोदय इस बारे में सोचेंगे कि अगले 15-20 साल के लिये निजी क्षेत्र में या सरकारी क्षेत्र में एअर-कन्डीशनर या टेलीविजन सेट आदि की पैदावार को खत्म कर के सारी पूंजी इस पर लगाई जाय ताकि कुछ खोदने का काम हो सके और पम्पिंग सैट बैठाये जा सकें ?

Mr. Speaker: I do not think the Minister can answer that wide question.

श्री नयू लिनये : ये नहीं तो कोई और सीनियर मिनिस्टर इस का जवाब दें ।

Mr. Speaker: This point might be made during discussion of the budget demands. They would consider it.

श्री नयू लिनये : अध्यक्ष महोदय, कोई तो जानकारी दे, छागसा साहब बैठे हैं, स्वर्ण सिंह साहब बैठे हैं ।

Mr. Speaker: Next question, No. 58.

Shri S. M. Banerjee: Question No. 73, which is allied to this, may also be taken up with this.

Mr. Speaker: Can they be taken together?

Shri B. R. Bhagat: Yes, if you agree.

Mr. Speaker: Yes.

Purchase of Tyres by Ministry of Defence

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*58. **Shri Madhu Limaye:**
Shri Yashpal Singh:
Dr. Ram Manohar Lohia:

Will the Minister of Defence be pleased to state:

(a) whether it is a fact that the Army Headquarters had issued directions that the tyres purchased from the quota imported through the State Trading Corporation (mentioned in the 64th Report of the Public Accounts Committee) should not be sent to the forward areas;

(b) whether these instructions were not carried out by the Ordnance Depots by sending some of these tyres to the forward areas;

(c) whether any action has been taken for violating these specific instructions of the Army Headquarters; and

(d) if not, the reasons therefor?

The Minister of State in the Ministry of Defence (Shri B. R. Bhagat):
(a) No, Sir.

(b) to (d). Do not arise.

Purchase of Tyres by Ministry of Defence

*73. **Shri Madhu Limaye:**
Dr. Ram Manohar Lohia:

Will the Minister of Defence be pleased to state:

(a) the total number of tyres for which orders were placed by the

Depots directly or through the Directorate-General of Supplies and Disposals from the stock mentioned in the 64th Report of the Public Accounts Committee;

(b) the total amount paid for purchasing these tyres;

(c) whether the orders were for standard tyres or cross country tyres;

(d) whether it is a fact that no inspection or test was carried out of these tyres before accepting them;

(e) whether responsibility of the officers concerned has been fixed in the matter; and

(f) if so, whether any proceedings have been instituted against the persons responsible for these purchases and acceptances?

The Minister of State in the Ministry of Defence (Shri B. R. Bhagat):
(a) Orders placed by the Central Ordnance Depot, Malad, for 4,400 tyres directly and 7,100 tyres through the Director General of Supplies and Disposals.

(b) Only 9,910 tyres were actually supplied against the orders referred to in (a) above. The total amount paid for these 9,910 tyres is Rs. 34,78,734.

(c) The orders placed by the Central Ordnance Depot, Malad, directly were for Standard Tread Pattern tyres. The order placed by the DGS&D was for Track Hard Road/ All Purpose tyres.

(d) Only visual inspection was carried out by the Inspectors. No testing was, however, carried out.

(e) and (f). The matter is still under investigation.

श्री मधु लिखडे : अध्यक्ष महोदय, श्री मंत्री महोदय ने कहा कि सैनिक मुख्यालय के द्वारा कोई निदेश नहीं दिये गये—बही कहा है न आपने ?